

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S).1783/2023

GUDDU ALIAS HASEEB KHAN

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH

RESPONDENT(S)

(MR. JASBIR SINGH MALIK, ADVOCATE (NON-AOR), SHOWN AS AMICUS CURIAE
FOR THE APPELLANT.

IA NO. 73495/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 03-07-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANOJ MISRA
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Jasbir Singh Malik, Adv. Amicus
Ms. Rhythm Bharadwaj, Adv.

For Respondent(s) : Mr. Yasharth Kant, AOR
Mr. Vikas Bansal, Adv.
Mr. Suryaansh Kishan Razdan, Adv.
Ms. Sonal Kushwah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel representing the respondent sought
for an adjournment.

List after vacation.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)